

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 11th Nov 2020

PRESENT Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/55/KOB/2019
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	SAJAN K THOMAS & 3 OTHERS
NAME OF RESPONDENTS	:	PARAGON POLYMER PRODUCTS PVT LTD & 5 OTHERS

**Counsel for the petitioner(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

**Counsel for the Respondent(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

**Office Notes**

**Video Conference**

**11th Nov 2020**

**ORDER**

TCP/55/KOB/2019

Learned counsel for the petitioners Shri Akhil Suresh sought an adjournment. Learned counsel for R 3 to 6 Shri Vijay V. Paul also sought adjournment. No response from R1 & 2. Adjourned to **29.1.2021**.

Sd/-

**Ashok Kumar Borah**  
Member (Judicial)

*[Handwritten signature]*